

IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH

COURT – IV

26.

IA/26/2024 IA/207/2023  
IA/209/2023 in CP/163(MB)/2023

CORAM:

MS. ANU JAGMOHAN SINGH  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON 04.07.2024

NAME OF THE PARTIES:

Vinay Somani

Vs

Shreeniwas Abode And House Ltd.

SECTION: 241(1) 242(4) 244(1) OF THE COMPANIES ACT, 2013. Rule 11, NCLT Rules,  
2016

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**ORDER**

1. Mr. Nakul Jain i/b Pranav Shah, Ld. Counsel for the Applicant present.
2. By order of the Bench, list this matter on 22.08.2024.

Sd/-  
ANU JAGMOHAN SINGH  
Member (Technical)

Sd/-  
KISHORE VEMULAPALLI  
Member (Judicial)